

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-206-2020**

Naval K.G. School,  
represented by its Co-ordinator,  
Marvin Jose ... Petitioners

Versus

Regional Provident Fund  
Commissioner & Anr. ... Respondents

Shri G.K. Sardessai, Advocate for the Petitioners.  
Shri P.P. Singh, Advocate for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 23<sup>rd</sup> September 2020**

**P.C. :**

Shri P.P. Singh, the learned counsel, waives notice for both the respondents. He offers to file Wakalatnama.

2. Post the matter on 07.10.2020 for the respondents to file their reply.

**DAMA SESHADRI NAIDU, J.**

NH